

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5268
ANSWERED ON:14.08.2014
STREET CHILDREN AT RAILWAY PLATFORMS
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have conducted any study/ survey of the street children spending nights on railway platforms in the country;
- (b) if so, the details thereof;
- (c) whether Railways have constituted any committee to monitor such children and to bring them in the mainstream of the society;
- (d) if so, the details thereof; and
- (e) the other steps taken/ being taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 5268 SHRI BHARTRUHARI MAHTAB AND SHRI SANJAY DHOTRE TO BE ANSWERED IN LOK SABHA ON 14.08.2014 REGARDING STREET CHILDREN AT RAILWAY PLATFORMS.

(a) No, Madam.

(b) Does not arise.

(c) and (d) Yes, Madam. Indian Railways have issued instructions to constitute child protection committees at major Railway Stations. However, the child protection committee of the Railways is not mandated to provide rehabilitation of the children.

(e) Other steps taken by the Railways at major railway stations include:-

1. Efforts are made to restore the children to their parents.
2. Children are also handed over to nominated NGOs, Child Care Committee etc for their rehabilitation.
3. Maintaining emergency contact numbers of nominated Child Welfare Officer GRP/RPF, Local Child Welfare Committee (Juvenile Justice), nearest shelter home, nearest hospital with pediatrics department.
4. Ensuring adequate vigilance mechanisms to ensure that potential abusers are unable to approach or trap any unattended children in and around railway stations.
5. Coordination with statutory bodies of the CWC & Juvenile Justice Board for effective rehabilitation of children.